

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH NEW DELHI  
OA No. 693 of 2023**

**IN THE MATTER OF:**

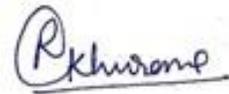
News Item Appearing In Deccan Herald Dated 24.10.2023 titled  
"Pollution Control Boards Are The Weak Link"

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06.01.2025

New Delhi



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## BEFORE THE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH NEW DELHI

OA No. 693 of 2023

In the matter of:

News item appearing in Deccan Herald dated 24.10.2023 titled "Pollution Control Boards are the weak link"

AFFIDAVIT OF YOGESH KUMAR, IAS, MEMBER SECRETARY, HARYANA STATE POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDERS DATED 14.10.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL

Most Respectfully Showeth,

1. That, the Hon'ble National Green Tribunal in O.A. No. 693 of 2023 on 14.10.2025 has observed as under :-

*"4. Some of the PCBs of the States/PCCs of the Union Territories have filed their replies. It has been pointed out that in respect of States of Haryana, Punjab, Uttar Pradesh and Rajasthan, the timeline to fill up the vacancies has been extended by the Hon'ble Supreme Court by order dated 17.09.2025 passed in suo-motu contempt petition (Civil 01/2025). It has further been pointed out that in terms of the extended timelines, these States have further time to fill up the promotional and direct recruitment posts. So far as the State of West Bengal is concerned, Learned Counsel appearing for the State submits that she could not file the status report on account of on-going Puja festivals. Chief Secretary, Sikkim is appearing virtually has appraised that all the posts have been filled up. So far as State of Puducherry, it has been pointed out that out of three posts, two were earlier filled up with promotion and now they have been against filled vacant and a fresh process has been initiated.*

*5. All the PCBs of the States/PCCs of UTs are directed to file the status report in terms of the earlier directions and furnish an advance copy thereof to the Counsel for the CPCB, if not already submitted, who will compile the information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing."*



2. That before proceeding further, it is appropriate to mention here that a status report was filed on 08.01.2025 on behalf of the Haryana State Pollution Control Board (HSPCB) before this Hon'ble Tribunal, wherein the details of the total sanctioned posts including vacancy was submitted. To recapitulate the matter, it is submitted that in the above mentioned affidavit, submission was made in the term that total sanctioned posts are 483, out of which 326 filled up and 157 vacant.
3. That, in pursuance to the directions of this Hon'ble Tribunal and on the basis of continuous efforts made by the Board, the vacancy position of 08.01.2025 of 157 vacant posts have now come down to 08. The present status of the filled up & vacant posts (Group-wise) as on date in the Haryana State Pollution Control Board is as under

|                    | Number of posts sanctioned | Number of posts filled up | Number of posts vacant |
|--------------------|----------------------------|---------------------------|------------------------|
| Group - 'A'        | 66                         | 58                        | 08                     |
| Group - 'B'        | 149                        | 149                       | 0                      |
| Group - 'C'        | 189                        | 189                       | 0                      |
| Group - 'D'        | 79                         | 79                        | 0                      |
| <b>Grand Total</b> | <b>483</b>                 | <b>475</b>                | <b>08</b>              |

Thus, at present in all 98.34% (Approximately) posts are filled up in the Haryana State Pollution Control Board, Panchkula.



From the above table, it will be seen that category-wise status is as under:

Group D: There is no vacancy.

Group C: There is no vacancy.

Group-B: There is no vacancy.

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*(Handwritten signatures)*

Group-A: There were 27 vacancies on 08.01.2025, which has been reduced to 08 at present. For filling up these 08 posts (06 Senior Scientist, and 02 Chief Scientific Officer), fresh circular has already been issued for filling up these 08 posts on deputation basis by relaxing the eligibility criteria.

4. That it is worthwhile to mention here that the HSPCB has taken various steps for strengthening the four laboratories of the Board, located one each at Panchkula, Faridabad, Hisar and Gurugram by purchasing scientific instruments and also to strengthen the monitoring network. A document containing the details of the lab positions and the instrument purchased in last two-three year to strengthen the lab has been prepared and the same is attached at **Annexure-'A'**.

5. That in the light of the position enumerated in the preceding paragraphs, based on the relevant official record, it is earnestly prayed that the *State of Haryana* has made the concerted, sincere and effective efforts not only to ensure compliance of its directives dated 11.09.2024 and 14.10.2025 but also to bolster, systemically ameliorate and streamline the functioning of the HSPCB so as to effectively take up its onerous responsibility of controlling the Air/Water/Noise Pollution especially in the NCR, commensurate with the 'present day' requirements / challenges, in a comprehensive and accomplished manner.

It is most respectfully submitted that in adherence to the principles of judicial supremacy, the State of Haryana unequivocally affirms its utmost respect for the directions passed by this Hon'ble Tribunal and pledges to abide by all the future directions issued by this Hon'ble Tribunal. It is pertinent to mention here that with the filling up of more than 98.34 % (Approximately) posts, there is no handicap upon



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*[Handwritten signature]*

the functioning of State Pollution Control Board on account of remaining vacancies. It is further submitted that serious efforts are being made to fill the remaining vacant posts..

The action taken report detailing the efforts made by the respondent Board, as mentioned above, is submitted before the Hon'ble Tribunal for kind consideration.

Place : Panchkula  
Dated : 05.01.2026

  
(Yogesh Kumar)  
Member Secretary,  
Haryana State Pollution Control Board  


I identify the Deponent/Executant  
who has Signed/Thumb Marked  
in my Presence

BINTU

  
Signature

A-10839483606341



Attested as identified

Notary PANCHKULA  


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**Annexure-'A'****Steps taken during the last 02 years to strengthen the laboratories under HSPCB**

- I. There are 4 Nos. Laboratories under Water (Prevention and Control of Pollution Act, 1974 & Air (Prevention and Control of Pollution Act, 1981 to facilitate industries for analyzing their samples of effluent/Air emissions for the purpose of obtaining consent to operate from the Board as well as of the Drains and Rivers.
- II. 3 Nos. of Labs i.e. Hisar, Faridabad and Panchkula are NABL accredited.
- III. 24 Nos. of Stack monitoring Kits have been procured through GEM portal at the cost of Rs. 16.5 lacs.
- IV. 17 Nos. Noise Meters have been procured through GEM at the cost of Rs.41.46 Lacs.
- V. 4 Nos. of Microwave Digestion system with work station table were procured from the GEM portal for all Labs at a cost of Rs. 1,20,00,000/- (One Crore Twenty Lacs).
- VI. 6 Nos. of Split Air Conditioners to maintain the temperature as per NABL norms was procured at Rs. 6 Lacs for Hisar and Faridabad Laboratory.
- VII. 4 Nos. Kjeldahl were procured through GEM portal at the cost of Rs. 35.4 Lacs and delivered in all labs of HSPCB.
- VIII. 8 Nos. display boards were procured through GEM portal at the cost of Rs. 80,79,200/- (Eighty Lac Seventy Nine Thousand Two Hundred only).
- IX. 4 Nos. BOD Incubators were procured through GEM portal at the cost of Rs. 19.9 Lacs for all laboratories.
- X. 4 Nos UV visible spectrophotometers were procured through GEM portal at cost of Rs. 31.8 Lacs for all laboratories.
- XI. 4 Nos. Flame photometers were procured through GEM portal at the cost of Rs. 11.5 Lacs for all laboratories.
- XII. The HSPCB has installed 29 Nos. of CAAQMS stations in the entire district Head quarters. Continuous Monitoring data of all ambient air quality is being monitored at these stations which are displayed at the prominent places in these towns and also connected to the main server of the Board website and CPCB. This has facilitated generation of ambient air quality data on continuous basis for the better management of air quality.
- XIII. The Board has procured new 24 Manual Ambient Air Quality Monitoring Station through GEM portal cost of Rs 29,69,700/- (Twenty nine Lac eighty five thousand nine hundred) So now Board has strengthened with 46 Nos. Manual Stations in the State of Haryana.
- XIV. 2. Nos AAS (Atomic Absorption Spectrophotometer) for Hisar and Panchkula Laboratories were procured through GEM portal cost of Rs. 1,64,88,900/- (One Crore sixty four lac eighty eight thousand nine hundred).
- XV. 1 No. Real Time Water Quality Monitoring stations has been procured through GEM portal at the cost of Rs. 44,85,900/- (Forty Four Lac Eighty five Thousand nine hundred Rupees only) and installed at Rewari.

*Amis.*

- XVI. 3 Nos. Water Purifier System for Faridabad, Hisar and Panchkula Laboratories have been procured through GEM portal at the cost of Rs. 39,99,000/- (Thirty Nine Lac Ninety Nine Thousand rupees only).
- XVII. 01 number Inductively Coupled Plasma Optical Emission Spectrometer (ICP-OES) was procured through GEM portal at the cost of Rs. 98,15,000/- (Ninety Eight Lac Fifteen thousand rupees only).
- XVIII. 05 Nos. workstations for instruments of HSPCB Laboratories in Hisar, Panchkula and Faridabad have been procured through GEM portal at the cost of Rs. 3,19,000/- (Three Lac Nineteen Thousands rupees only).
- XIX. Upgradation & Modernization of Haryana State Pollution Control Board Laboratory, C-11, Sector -6, Panchkula is being carried out at the cost of Rs. 93,40,000/- (Ninety Three Lakhs and forty thousand rupees including GST).
- XX. 1 No. GCMS has been procured through GEM portal at the cost of Rs. 85,58,000/- (Eighty Five Lacs Fifty Eight Thousand Rupees only) and installed at Panchkula Laboratory.
- XXI. 1 No. GC-FPD-ECD has been procured through GEM portal at the cost of Rs. 53,75,000/- (Fifty Three Lacs Seventy five Thousand Rupees only) and installed at Panchkula Laboratory.
- XXII. 1 No. UHPLC-DAD has been procured through GEM portal at the cost of Rs. 56,93,500/- (Fifty Six Lacs Ninety Three Thousand Five hundred Rupees only) and installed at Panchkula Laboratory.
- XXIII. 4 No. Real Time Noise Monitoring Stations (RTNMS) has been procured through GEM portal at the cost of Rs. 72,91,072/- (Seventy Two Lacs Ninety One Thousand Seventy Two Rupees only).
- XXIV. 1 No. Rotary Evaporator has been procured through GEM portal at the cost of Rs. 15,40,000/- (Fifteen Lakh Forty Thousand Rupees only) and has been installed in Panchkula Laboratory.

*Amish*  
Scientist-B  
HSPCB